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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


Co. Appeal No. 310/252/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2018**

Name of the Company: Narendra Agrawal
(Suhyog Event Management Pvt. Ltd)
V/s.
Registrar of Companies

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHILPESH DALAL	PCS	PETITIONER	
2.				

ORDER

PCS Mr. Shilpesh Dalal is present for the Appellant. None for the ROC.


No representation of the ROC is received as well as Income Tax Department.

The Registry as well as Appellant are directed to serve the notice of date of hearing on the ROC as well as Income Tax Department along with copy of the order under acknowledgment.

The Appellant filed an additional affidavit.

List the matter on 14.08.2018.


**MANORAMA KUMARI
(MEMBER JUDICIAL)**


**HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)**

Dated this the 24th day of July, 2018.